

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:797
ANSWERED ON:24.11.2009
PREPARATION FOR OLYMPIC GAMES
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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to set up training camps to facilitate the sports persons selected to participate in the 2012 London Olympics;
- (b) if so, the number of training centres set up by the Government for this purpose;
- (c) whether there is any proposal to open/set up new training centres for the youths in the country; and
- (d) if so, the details thereof, State-wise and the time by which such centres are likely to be set up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) Imparting the training to national players representing the country in various international sports competitions, including Olympics, is an ongoing process. At present, Government has undertaken a special drive for preparation of athletes for participation in Commonwealth Games and Asian Games, 2010. These efforts will be furthered suitably for training of sportspersons who will qualify for participation in London Olympics.

(c) & (d) Sports Authority of India operates a large number of residential and non-residential training centres throughout the country in which talented children and youth are given training in various sports disciplines. At present, around 15,000 children and youth are receiving training under these schemes. Adoption of schools and colleges, under the non-residential training schemes of Sports Authority of India, is an ongoing process and under this the existing infrastructure of the institutions covered under the scheme is used. There is no proposal at present to open a new SAI training Centre (residential) in any State.